

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP 231 of 2019 [CP 99 of 2018]

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2020**

Name of the Company: Anil Jain
V/s
Saubhagya Hospitals Pvt Ltd & Ors

Section: Section 241,242, 243, 244,246 of the Companies Act.

ORDER
(Through video conferencing)

Learned Senior Counsel Mr. Ratnanko Banerjee appeared for some of the parties.

Learned Senior Counsel Mr. Navin Pahwa appeared for some of the Petitioner.

Learned Senior Counsel Mr. Manu Agrawal appeared for some of the parties.

Learned Counsel appeared for Respondent no.2.

After going through the record, we sincerely feel that we may require physical hearing as complex issues are involved.

Hence, we request all the counsels to appear before us on 07.08.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 25th day of June, 2020.